

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A.2931/2002

New Delhi this the 12th day of November, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J).
Hon'ble Shri A.P. Nagrath, Member (A).

Adalat,
S/o Shri Kalp Nath,
R/o 151/15, Sector-I,
Pushp Vihar, New Delhi-17. Applicant.

(By Advocate Ms. Harvinder Kaur)

Versus

1. Union of India,
through Secretary,
Ministry of Health & Family
Welfare, New Delhi-110001.
2. The Director,
National Anti-Malaria Programme,
22, Sham Nath Marg,
Delhi. Respondents.

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J).

The applicant has filed this application being aggrieved by the action of the respondents in passing the impugned order dated 28.11.2001 placing him under suspension under Rule 10 (1) of the CCS (CCA) Rules, 1965.

2. The only relief prayed for by the applicant is that a direction may be given to the respondents to withdraw the impugned suspension order and to allow him to continue in service with all benefits.

3. The learned counsel for the applicant has drawn our attention to the fact that the applicant had submitted a representation to the respondents against the

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aforesaid order on 10.9.2002, copy placed at pages 25-27 of the paper book, which is said to have been received by the respondents on 10.9.2002. She has submitted that no reply to this representation has been given by the respondents so far. Hence, this O.A.

4. Considering the facts and submissions made by the learned counsel for the applicant, we consider it appropriate that in the interest of justice, even without issuing notices to the respondents, this O.A. can be disposed of with the following directions:

The respondents to consider the representation made by the applicant said to have been received by them on 10.9.2002 and if the same has not been disposed of so far, they shall pass a reasoned and speaking order thereon. This shall be done within two months from the date of receipt of a copy of this order, with intimation to the applicant. No order as to costs.

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(A.P. Nagrath)

Member (A)

'SRD'

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)